CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 26/TT/2014

Date: 28.3.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission tariff for 500 MVA, 400/220/33 KV ICT-II along with associated bays at Moga S/S and 500MVA, 400/220/33KV ICT along with associated bays at Ludhiana S/S under "Augmentation of Transformation capacity in Northern Region-part-A for Tariff block 2009-14 period

Sir,

Please furnish the following information on affidavit, with advance copy to the beneficiaries, latest by 14.4.2014:-

- i. Actual DOCO of the assets covered in the Petition:
- ii. Detailed computation of FR estimates including the details of assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the estimates, the price levels at which these estimates were prepared, the indices at the time of preparation of FR, at the time of order and at the time of COD;
- iii. The reason for considering one line bay and one ICT bay at Moga Sub-station when investment approval is taken for 2 nos. 220kV line bays (evacuation arrangement at Moga sub-station may also be submitted to ascertain that there is no evacuation bottleneck);
- iv. The detailed status of other assets mentioned in the investment approval;
- v. Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;
- vi. No justification has been given for using 2x250 MVA old ICTs after reimbursement and use as spares. The asset base of 250 MVA ICTs in NR along with failure rate need to be furnished to justify this. The justification for replacing asset after 20 years when it has not completed useful life without any effective

future use, and whether alternatives like utilizing it in other substations has been considered by POWERGRID may also be given.

Yours faithfully,

Sd/-(Dr. P.K. Sinha) Assistant Chief (Legal)